

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5910/2005

(From the judgement and order dated 10/02/2005 in  
of The HIGH COURT OF BOMBAY AT AURANGABAD)

WP No. 106/2005

RAMCHANDRA

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA &amp; ORS.

Respondent(s)

(With prayer for interim relief )

Date: 31/07/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shivaji M. Jadhav,Adv.

For Respondent(s)

Ms. Angha s. Desai,Adv.  
Mr. V.N. Raghupathy ,AdvUPON hearing counsel the Court made the following  
O R D E RPetitioner may comply with the office report  
dated 13.7.2007 before 7.8.2007. List the matter  
on 7.8.2007.(S.G. SHAH)  
Registrar